

ITEM NO.113

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2081/2014

PRASHANT FADNAVIS & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

Crl.A. No. 2384/2014 (II)

Date : 30-10-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : M/S. Karanjawala & Co., AOR

For Respondent(s) : Dr. Vijendra Singh, AOR
Mr. Abhishek Saket, Adv.

Mr. H. Raghavendra Rao, AOR

Mr. Manish Kaushik, Adv.
Mr. Vikas Ashwani, Adv.
Mr. Kesav Kumar, Adv.
Mr. Satya Kam Sharma, AOR

The Court made the following
O R D E R

Not taken up.

List the matters on 19.11.2025.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR